



## **Central Administrative Tribunal Principal Bench, New Delhi**

C.P. No.120/2021  
in  
O.A. No.301/2016

Tuesday, this the 15<sup>th</sup> day of June, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Rambabu Meena (Aged about 44 years),  
S/o Sh. ManniramMeena R/o Vill-Ahmadpur,  
Post-KiilpurKhera, Tehsil-Rani Distt.Alvar,  
(Rajasthan), Pin – 301409.
2. Gangaram Meena (Aged about 44 years),  
S/o Sh/. KishanLalMeena,  
R/ Vill.& Post-KeelpurKhera,  
Tehsil-Rani Distt.Alvar (Rajasthan), Pin 301409.
3. Ramprasad Meena (Aged about 43 years),  
S/o Sh. Gobinda Ram Meena R/o Vill-Hatoj,  
Post-Dera, Tehsil-Rani Distt.Alvar,  
(Rajasthan), Pin – 301409.
4. Amar Singh Meena (Aged about 44 years),  
S/o Sh. Ram KishanMeena,  
R/o Vill.& Post-KeelpurKeelpurKhera,  
Tehsil-Rani Distt.Alvar (Rajasthan), Pin 301409.
5. Jaiphool Meena (Aged about 44 years),  
S/o Sh. ParsadiMeena R/o Vill.-Edalpur,  
Post – Badavad, Tehsil-Mahua Distt. – Dausa (Rajasthan),  
Pin – 321609.
6. Ramprasad Meena (Aged about 44 years),  
S/o Sh. BholaramMeena,  
R/o Vill.& Post –Bhalatala, Tehsil,  
– Laxamanghar Distt. – Alvar (Rajasthan),  
Pin – 301413.
7. Rameshwar Dayal Meena (Aged about 44 years),  
S/o Sh. Ramji Lal Meena,  
R/o Vill. – Nagal Sumer Singh, Post-Mandawar Tehsil- Mahuva,  
Distt.-Dausa (Rajasthan), Pin-321609.



8. Siyaram Meena (Aged about 43 years),  
S/o Sh. Kanhaya Lal Meena,  
R/o Vill& Post – Jaitpur, Tehsil-Laxamanghar Distt. – Alvar (Rajasthan), Pin – 301413.
9. Bhgvan Sahay Meena (Aged about 43 years),  
S/o Sh. BadriramMeena R/o Vill.& Post-KeelpurKhera, Tehsil-Raini Distt. – Alvar (Rajasthan), Pin-.
10. Papuram Meena (Aged about 44 years),  
S/o Sh. Ramji Lal Meena,  
R/o Vill. – Khohra Chauhan,  
Post-Bairer Tehsil –Rajghar, Distt.-Alvar (Rajasthan), Pin-301408.
11. Lehri Ram Meena (Aged about 44 years),  
S/o Sh. MulyaramMeena,  
R/o Vill. – KhoharaMakroda,  
Post-Bairer Tehsil-Rajghar, Distt.Alvar (Rajasthan), Pin-301408.
12. Ramotar Meena, (Aged about 44 years),  
S/o Sh. Hari Ram Meena,  
R/o Vill-Khohara, Post – Jaitpur,  
Tehsil-Rajgarh Distt. – Alvar (Rajasthan), Pin – 301408.
13. Rambharosi Meena,  
S/o Sh. Somotya Ram Meena,  
R/o vill. & Post-Jaitpur, Tehsil –Laxamngarh,  
Distt. –Dausa (Rajasthan), Pin-301413.
14. Bhavan Sahay Meena (Aged about 44 years),  
S/o Sh. Ram Karan Meena R/o Vill. – Ghorala, Post – Saloli,  
Tehsil –,  
Raini Distt.-Alvar (Rajasthan), Pin – 301409.
15. Happu Ram Meena (Aged about 44 years),  
S/o Sh. Chote Lal Meena,  
R/o Vill.& Post-BhikaHedi, VayaGadi, Sawai Ram Distt.Alwar,  
Raj. -301413.
16. Mohar Singh Meena,  
(Aged about 42 years),  
S/o Sh. Jal DhariMeena,  
R/o Vill.Manapara Distt.Dausa (Rajasthan), Pin – 303509.

... Applicants

(By Advocate : Mr. R. K. Ojha)

**Versus**



1. Ujjawal Mishra,  
CPWD,  
Through its Superintendent,  
Block-1, Level -7, R. K. Puram,  
New Delhi – 110066.
2. Shailesh Sharma,  
The Executive Enginner,  
PWD, Room No. B-409,  
Indraprashtha Bhawan, Indraprastha Estate,  
(ITO), New Delhi.
3. Ravindra Kumar,  
The Assistant Engineer CPWD,  
2<sup>nd</sup> Floor Kendriya Sadan,  
Sector-9-A, Chandigarh.
4. Sh. Malkhan Meena,  
S/o Sh. Prabhu Dayal Meena,  
Working as Beldar.
5. Sh. Jagdish Prasad Meena,  
S/o Sh. Ganga Sahai Meena,  
Working as Khalasi.
6. Ram Singh Meena, (Khalasi),  
(Aged about 45 years),  
S/o Sh. Sawal Ram, R/o 2-C,304, Vasundera,  
Ghaziabad (UP).

... Respondents

(By Advocate : Mr. Vijendra Singh)

## O R D E R (ORAL)

**Mr. Justice L. Narasimha Reddy:**

The applicant filed O.A. No. 301/2016 with a prayer to call for the records pertaining to the appointment of Baildars, Khalasis & Safaikaramcharis in the CPWD, to cancel the selection and appointment of the candidates, who were already appointed and then to fill the vacancies with them. The O.A. was disposed of at the admission stage with an observation that the respondents shall examine the matter and pass a reasoned order. This C.P. is filed

Item No.1



alleging that the respondents did not comply with the directions issued in the O.A.

2. Today, we heard Mr. R K Ojha, learned counsel for applicants and Mr. Vijendra Singh, learned counsel for respondents.

3. The prayer in the O.A. is farfetched. The observation of the Tribunal was only to the effect that the issue of selection and appointment be examined and a reasoned order be passed. The applicants are under the impression that the order in the O.A. is not complied with.

4. Learned counsel for respondents, submits that way back on 18.03.2020, an order was passed and it was communicated to the applicants. Though learned counsel for applicants submits that the said order was not received by the applicants, even now they can get it from learned counsel for respondents and pursue the remedies, if they so choose.

5. We, therefore, close the C.P.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**June 15, 2021**  
/lg/sunil/ankit/sd/dsn